

ernment is currently operating a scheme for the grant of financial assistance (and not pension) to Master Craftsmen in indigent circumstances. The intention underlying the scheme is to ensure to Master Craftsmen a reasonable subsistence level of Rs. 150 per month and therefore financial assistance is restricted to only those Master Craftsmen whose own income falls short of that level and also to the extent it falls short.

12.02 hrs.

#### RE. DEMONSTRATIONS IN DELHI

SHRI S. M. BANERJEE (Kanpur): Today there is a bandh and all-India protest throughout the country. In Delhi there is a bandh and the workers are on strike. Three thousand goondas led by the Congress Municipal Corporation members are attacking workers in various places. Kindly ask the Minister to make a statement. *(Interruptions)*.

MR. SPEAKER: We had it yesterday.

SHRI S. M. BANERJEE: This is against high prices.

SHRI H. N. MUKERJEE (Calcutta—North-East): We representing several parties in this House are participating in a national demonstration to attack the insensitivity of the Government to the sufferings of the people and its callous disregard of the democratic rights of the people and the suppression of the people.... *(Interruptions)*.

MR. SPEAKER: We had enough of it yesterday. This is coming every day.

SHRIMATI PARVATHI KRISHNAN (Coimbatore): They are going back on government policies on the question of take over of food and

are allowing prices to go up.... *(Interruptions)*.

SHR H. N. MUKERJEE: We are demonstrating our symbolic determination.... *(Interruptions)*.

MR. SPEAKER: Order order.

AN HON. MEMBER: There will be more and more bandhs if this continues.... *(Interruptions)*.

SHRI H. N. MUKERJEE: Is the Government deaf and dumb to the sufferings of the people? Can it not open its mouth in Parliament? *(Interruptions)*. Several parties representing the people in this House are expressing their determination.. *(Interruptions)*.

MR. SPEAKER: I am sorry. We had been discussing this yesterday. Do not do it every day.

Please sit down.

Order, please. You had a discussion yesterday. You have been discussing it, earlier also. I have no notice of anything. I am really surprised that you all get up abruptly and start shouting so much that I am not hearing anything at all.

I have received no notice. I have no advance information or motion. On what matter are you speaking? No, no.

I am not permitting anything; nor any permission is given to any Member.

I am sorry. You are doing it every day. What is this? It is a daily occurrence.

Order, please. I am not listening. Kindly sit down.

What is all this going on? You have had enough of say. You were talking in one form or the other, of the situation in the country. You had a discussion. You are making this a daily phenomenon. After all, this Parliament has many other things to do. Not only this.

There is nothing before me; no notice.

श्री अटल बिहारी वाजपेयी (ग्वालियर)  
 आप अगर मुझे तो आंकें बताता हूँ।  
 अध्यक्ष जी, दिल्ली में स्टेट एम्बेस्ली नहीं  
 है और दिल्ली के काम के लिए यह  
 पार्लियामेंट जिम्मेदार है पर शान्तिपूर्ण  
 प्रदर्शन के खिलाफ यहाँ पर दफा 144  
 लगा दी गई है। क्या मंहगाई, चीजों के  
 अभाव और बेकारी के खिलाफ जनता  
 शान्तिपूर्ण ढंग से प्रदर्शन नहीं  
 कर सकती। मंत्री दिल्ली में दफा 144  
 लगाई हुई है। जो शान्तिपूर्ण जलूस निकल  
 रहे हैं उन पर हमले किये जा रहे हैं।

MR. SPEAKER: What is the matter before this Parliament? Things may be going on outside. You have not given any notice; there is no motion; no advance information. If something is going on outside, how can I help without anything being there before the House.

SHRI SHYAMNANDAN MISHRA (Begusarai): Mr. Speaker, would you kindly sympathise with us? We do not know what our friends expect of us and what they expect of the ruling party. My submission is that if they bring up right now a motion of no-confidence against the Government, we shall support it. Let them bring up a motion of no confidence against the Government.

Why is Prof. Mukerjee hesitating to do so?.... (Interruptions).

SHRI H. N. MUKERJEE: I am making our position clear. Mr. Speaker which I believe should be clear to all of us here. Today we are trying to attract the attention of the House to a national demonstration against the policies of the Government. That may imply whatever my friend Mr. Mishra may deduce, or it may not.... (Interruptions)

As a Member of Parliament it is my duty here to ask you to raise on the ground of parliamentary propriety at least this matter that on a day when a national demonstration is taking place throughout the country.... (Interruptions).

SEVERAL HON. MEMBERS: No.

SHRI H. N. MUKERJEE: We are faced with a rail strike which will paralyse the economy in three or four days. We came to Parliament and we want to know the position of the Government. The Prime Minister is nowhere to be seen and the utter disregard of the people's interest is proclaimed from housesteps by the persons on the Treasury Benches....

SEVERAL HON. MEMBERS: No.

SHRI H. N. MUKERJEE: If this implies, what Mr. Mishra, considers as a political conclusion, we welcome it. But as far as we are concerned, we make no bones about declaring our determination that if this Government continues the way it does.. (Interruptions).

For various reasons we in the Opposition may not be in a position to topple the Government, but undoubtedly it is not our job today to go on toppling Government. It is our job to voice the feelings of the people of this country.

[Shri H. N. Mukherjee]

people of this country. (Interruptions).

We are faced with the greatest crisis and we do not know what Government wishes to do. If we talk here and elsewhere as if it is not Parliament's concern, how does it represent the will of the people? (Interruptions).

Some hon. Members then left the House

**श्री अटल बिहारी वाजपेयी :** अध्यक्ष महोदय, मैं अपना निवेदन बोहराना चाहता हूँ और मैं चाहता हूँ कि सरकार इस बारे में बयान दे। क्या लोकतन्त्र में शान्तिपूर्ण प्रदर्शन की छूट होगी या नहीं होगी? जब हिंसा होती है तब निन्दा की जाती है। हिंसा वस्तुतः निन्दनीय है। लेकिन अगर आप जनता के रोष को शान्तिपूर्ण ढंग से प्रकट होने का अवसर नहीं देंगे तो फिर हिंसा के अलावा चारा क्या है? आप जानते हैं कि दिल्ली में दफा 144 लगा बी है। जिन पार्टियों ने हड़ताल का आह्वान किया या जो जनता के रोष को संगठित कर रही हैं सब ने कहा था कि हम हिंसा नहीं होने देंगे। लेकिन आज सारी दिल्ली पुलिस के हवाले सौंप दी गई है.....

MR. SPEAKER: These are all administrative matters.

**श्री अटल बिहारी वाजपेयी :** यह स्टेट मेंट नहीं है। दिल्ली यूनियन टेरिटरी है। हम अपनी पुकार लेकर कहाँ जायें? आप के अलावा हम किसका दरवाजा खटखटाएँ?

**अध्यक्ष महोदय :** रोष और कोई काम ही नहीं रहा। मिनिस्टर्स के लिए सिवाय स्टेटमेंट देने के।

SHRI PILOO MODY (Godhra): What Shri Vajpayee has said is very legitimate, that you get all these

things happening and you also get enhancement of violence because the Government does not permit you the right of legitimate protest. I said this in my speech on the Demands of the Home Ministry and I have said this before in the House. This is nothing peculiar to Delhi, it is happening all over the world. As soon as there is a demonstration coming up, immediately, and indiscriminately section 144 is clamped down; in other words, the right of legitimate protest, which is a part of the democratic process, is being denied to the people, and you get all manner of ugly situations that arise out of it.

The other thing is, we have seen over here all this is going on, and quite legitimately the anger of the people is rising.

AN HON. MEMBER: Legitimately?

SHRI PILOO MODY: You leave me alone. Kindly get educated.

We were talking about price rise today. I am concerned, this House is concerned and the whole country is concerned with it. In the coming year the prices are going to rise by 50 to 100 per cent, the way we are going at the moment. To be supremely innocent of what is going on, the supercilious, indifferent and callous attitude that they are taking is enough to make anyone puke.

**श्री शंकर बयाल सिंह (चतरा) :** अध्यक्ष महोदय, मैं इस सम्बन्ध में दो एक शब्द कहना चाहता हूँ। हम लोगों ने कभी जनता की भावना का निरादर नहीं किया है। चूँकि माननीय सदस्यों ने यहाँ तरह तरह की बातें कही हैं इसलिये मैं कहने की आवश्यकता

मानता हूँ। मेरा कहना यह है कि हमने कभी जनता की भावना का निरादर नहीं किया, लेकिन देश में कुछ लोग जो हिंसा का वातावरण बनाना चाहते हैं, हम ने उसकी निन्दा जरूर की है। गुजरात में जो हुआ, बिहार में जो हुआ और जो हिंसा की घटनाएँ हुईं, वह किन दलों के कारण हुई? . . . . . हम लोगों का कहना यह है कि देश में जो स्थिति है उस को देखते हुए संविधान की मर्यादा रख कर कोई काम होना चाहिये। हमने इस बात की झालोचना जरूर की है और कहा है कि हिंसा को बढ़ावा नहीं होना चाहिये।

जहाँ तक माननीय सदस्य श्री वाजपेयी का प्रश्न है, मुझे इस बात की खुशी है कि वह आज के प्रदर्शन से बिल्कुल अलग हैं क्योंकि वह जानते थे कि इसमें हिंसा होगी।  
(अध्यक्षान)

श्री अटल बिहारी वाजपेयी : नहीं होगी।

श्री शंकर बयाल सिंह : इस लिये हमें इस बात की खुशी है (अध्यक्षान)

श्री अटल बिहारी वाजपेयी : यह कभी मेरे ऊपर हिंसा का आरोप लगाते हैं। आज यह कह रहे हैं कि मैं इसलिये अलग हूँ कि मैं जानता हूँ कि हिंसा भी होगी। आप कुछ तो समझदारी दिखाइये। दिल्ली में एक असाधारण स्थिति है।

अध्यक्ष महोदय : आप पार्लियामेंट में तमाम दुनिया की बातें रोज़ लाते हैं। आज यहाँ हिंसा पर बहस थोड़े ही चल रही है। अब कुछ काम भी तो करने बीजिये।

श्री अटल बिहारी वाजपेयी : सारे देश में गुस्से की लहर दौड़ रही है।

अध्यक्ष महोदय : देश में गुस्से की लहर दौड़ रही है, यहाँ तो शान्त रहिये।

श्री अटल बिहारी वाजपेयी : दिल्ली में शान्तिपूर्ण प्रदर्शन के लिये गुंजाइश नहीं है। आज जो मजदूर जुलूस निकाल रहे थे उन पर हमला किया गया। आप जांच कराइये कि किसने हमला किया। (अध्यक्षान)

अध्यक्ष महोदय : अब आप इसको छोड़िये, कुछ काम करने बीजिये।

12.24 hrs.

QUESTION OF PRIVILEGE AGAINST  
U.N.I

MR. SPEAKER: I am passing on to the next subject, the question of privilege sought to be raised by Shri Amrit Nahata against the UNI, *Indian Express*, *Hindustan Times* and *Times of India* regarding alleged misreporting of Fortyseventh Report of Committee on Public Undertakings. This was brought some time back and I have got the report ready.

SHRI K. S. CHAVDA (Patan): Where is Shri Amrit Nahata?

MR. SPEAKER: I am not concerned whether he is present or not. It is already in today's list.

On the 28th March, 1974, Shri Amrit Nahata sought to raise a question of privilege against the UNI, the *Indian Express*, the *Hindustan Times* and the *Times of India* for alleged misreporting of the Fortyseventh Report of the Committee on Public Undertakings on Modern Bakeries (India) Limited. . .

The Deputy Speaker who was then in the Chair observed that the General Manager of the UNI and the Editors of the newspapers concerned would be asked to state what they had to say in the matter.

The Editor and General Manager of the UNI in his reply dated the 2nd April, 1974, quoted certain